

29
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

CA(CAA) No. 19/NCLT/AHM/2018

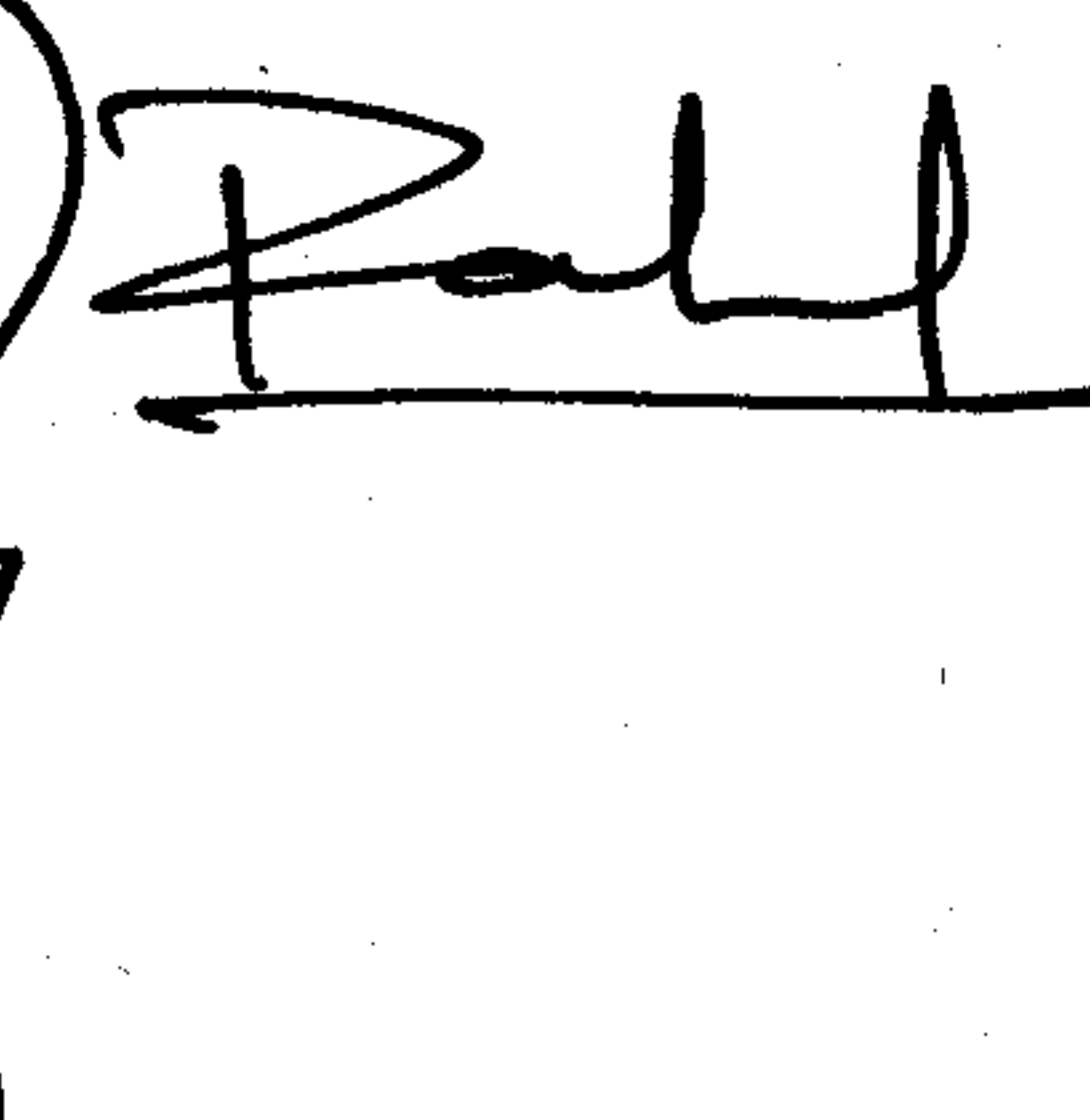
Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2018**

Name of the Company: Solvay Specialities India Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	Nandish Chudgar	Ados. Applicant	} 
2.	a/w Raheel Patel		
	i/b. Nanavati Associates		

ORDER

Learned Advocate Mr. Nandish Chudgar with Learned Advocate Mr. Raheel Patel
i/b Nanavati Associates present for Applicant.

Certificate of chartered accountants regarding shareholder of company filed.

At the request of Applicant.

List the matter on 06.03.2018.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 1st day of March, 2018.